

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 3
IA/371(AHM)2021
in
CP(IB) 53 of 2017

Order under Section 7 IBC

IN THE MATTER OF:

ICICI Bank Ltd

V/s

ABG Shipyard Ltd

.....Applicant

.....Respondent

Order delivered on ..21/06/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENTS:

For the Applicant : Mr. Monaal J. Davawala, Advocate.
For the IRP/RP :
For the Respondent :

ORDER

The Registry as well as Applicant is directed to issue Notice to the State Tax Department.

Matter to appear for hearing on 20.07.2021

- 50 -

(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)